

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 4974 -- JK (LD) of 2025

DATED:- 02 - 05 - 2025

Sanction is hereby accorded to the appointment of Officer's of Revenue Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 02- 05 - 2025

No:-LAW-OIC/05/2025

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Revenue Department.
7. Additional Deputy Commissioner, Reasi. This is with reference to your letter No. No:DC/RSI/ARA/25-26/ Dated: /04/2025.
8. Director Litigation , Srinagar/ Jammu.
9. Law Officer concerned
10. Officer In Charge Litigation(OIC).
11. Private Secretary to Chief Secretary for information of Chief Secretary.
12. Private Secretary to Secretary Law.
13. Incharge Website.
14. Government Order file.
15. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No. 4974– JK (LD) of 2025 dated 02.05.2025.

S.No	Name of the Officer	Titled of the Case
1.	Nitin Verma, (JKAS) Assistant Commissioner Revenue, Reasi	WP (C) No 2053/2023, titled Mohd Rafiq V/s UT of J&K and Ors.
2.	Nitin Verma (JKAS) Assistant Commissioner Revenue, Reasi	WPC (NO 903/2024, titled CM No 2201/2024 titled Shiv Kumar V/S UT of J&K Ors.
3.	Nitin Verma (JKAS) Assistant Commissioner Revenue, Reasi	WPC No.1171/2024 titled Mohd Raiz V/S UT of J&K & Ors.
4	Nitin Verma (JKAS) Assistant Commissioner Revenue, Reasi	WPC No.1658/2023, titled Romesh Chander V/S UT of J&K and other.
5	Nitin Verma (JKAS) Assistant Commissioner Revenue, Reasi	WPC NO. 918/2022, titled Ved Parkash V/s UT of J&K and Ors.
6	Nitin Verma (JKAS) Assistant Commissioner Revenue, Reasi	WP (C)82/2024, titled Bharat Bhusahn Gupta V/S Union of India and other.
7	Nitin Verma (JKAS) Assistant Commissioner Revenue Reasi	WPC No 2064/2023 titled Sukhdev Singh V/S UT of J&K Ors.
8	Nitin Verma (JKAS) Assistant Commissioner Revenue Reasi	WPC No 388/2024, titled Kamlo Devi & Anrs V/S UT of J&K and Ors.
9	Nitin Verma (JKAS) Assistant Commissioner Revenue Reasi	WPC No 1430/2024 titled M/S Vaishno Devi Merchandising & Ors V/S UT Of J&K & Ors.
10	Nitin Verma (JKAS) Assistant Commissioner Revenue Reasi.	WP (C) No 151/2025, titled Chain Singh V/s UT of J&K and Ors
11	Nitin Verma (JKAS) Assistant Commissioner Revenue Reasi.	WP (C) No 2016/2022, titled Sansar Singh V/s UT of J&K and Ors
12	Rakesh Kumar (JKAS) Deputy District Election Officer Reasi	WPC No. 698/2025 titled Kuldeep Tent House V/S Electoral Officer J&K & Others
13	Shafqat Majeed Bhat, (JKAS) Sub Divisional Magistrate, Mahore	WPC No. 345/2024, titled Nazir Ahmed & Ors Vs UT of J&K & Ors.
14	Shafqat Majeed Bhat (JKAS) Sub Divisional Magistrate, Mahore	WPC No 1720/2024, titled Jamal Din and Others V/S UT Of J&K and others.
15	Shafqat Majeed Bhat (JKAS) Sub Divisional Magistrate, Mahore	WPC No 1696/2024 Titled Qamar Din V/S UT of J&K Ors.
16	Shafqat Majeed Bhat (JKAS) Sub Divisional Magistrate, Mahore	WPC No 511/2024, titled Abdul Lateef & Ors V/S Union of India .
17	Shafqat Majeed Bhat (JKAS) Sub Divisional Magistrate,	WP (C) No. 67/2025, titled Ashiq Ali V/S UT of J&K and Ors



	Mahore	
18	Shafqat Majeed Bhat (JKAS) Sub Divisional Magistrate, Mahore	WP (C) No. 404/2025, titled Mohd Taj V/s Union of India
19	Shafqat Majeed Bhat (JKAS) Sub Divisional Magistrate Mahore	WP (C) No. 67/2025, titled Ashiq Ali V/S UT of J&K and Ors
20	Shafqat Majeed Bhat (JKAS) Sub Divisional Magistrate Mahore	WPC No 2817/2023 titled Karnail Singh & Ors V/S UT of J&K & Ors

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